

Declaration or Assets and Liabilities

Year 2022-2023

I, Mahima Prabhakar daughter of Ramesh Paswan aged thirty years, belonging to Bihar

Legislative Assembly Secretariat's Service (Administrative cadre) and presently working as Section

Officer given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

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Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

27-3	Sl. No.	Description	Self	Spouse name (s) Pankaj Kumar	Dependant-1 Ramesh Paswan	Dependant-2 Renu Devi	Dependant-3
	(i)	Cash	Rs. 80000/-	Rs. 50000/-	Rs. 10000/-	Rs. 10000/-	-
123	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies		PNB- Savings Rs. 30000/- FD- Rs. 770000/-	-	-	-
	(iii)	Debentures and	Shares-Rs.83546/- Mutual Fund- Rs. 60000/-	Mutual Fund- Rs. 30000/-	-	-	u .
	(iv)	institutions, NSS,	LIC- 36000 PA SA-15 Lac Health Insurance- 8000 PA SA- 3 Lac PPF- 50000/-	PPF- 30000/-	LIC- 6968/- PA SA- 100000/-	LIC- 5644/- PA SA- 100000/-	
	(v)	Motor Vehicles (details of make, etc.)	Four Wheeler- Honda BRV - JH05CC0788 Year-2017	Two Wheeler- JH05DT9352		-	
	(vi)	Jewellery (give details of weight and value)	(Wedding Gift+ Self Purchased) Gold - 410gm Rs.2173000/- Approx. Diamond- Rs. 150000/- Approx Silver- 1Kg Rs. 74000/- Approx	(Wedding Gift+ Self Purchased) Gold - 100gm Rs.530000/- Approx			-

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Other assets, such as values of claims / interests	AC, Furniture & other household items	-	-	

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Store of the store

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

CI	Description	Tè-ic —	10	I 5 1	1 5	
SI. No.	Description	Self	Spouse name (s) Pankaj	Dependant-1	Dependant-2	Dependant-3
110.]		Kumar	ļ		
(i)	Agricultural Land		Share in	-		
161 340	- Location (s)		Ancestral	_	<u> </u>	
13	- Survey number(s) - Extent (Total		Property as per			
	measurement)		HUF (Share			
	- Current market value		not defined till date)			
(ii)	Non-Agricultural Land		uale)	_		
(11)	- Location (s)				4	
	- Survey number(s)	- ·	-	-		
ļ	- Extent (Total	8				8
	measurement) - Current market value					
(iii)	Buildings (Commercial	70.0				200 <u>20</u> 2
(111)	and residential)					
	- Location (s)		-	-	-	-
	- Survey number(s)		30 00 00 00			
	- Extent (Total measurement)					
	- Current market value			1		
(iv)	Houses / Apartments,					
	etc.	-	•	_	-] -
	- Location (s) - Survey number(s)					
	- Extent (Total					
	measurement)					
	- Current market value					
(v)	Other (such as		Share in			
	interest in property)	×	Ancestral	_	_	
			Property as per	seater	4 Morris	
		İ	HUF (Share			
8			not defined till date)	ŀ		ĺ
			uaic)			

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 03-02-2023.
(a)	(i) Loans from Banks	Self- NIL Spouse- PNB Overdraft	Rs. 200000/-
	(ii) Loans from financial institutions	l=	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		-
	(b) dues to departments dealing with supply of water	F	-

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	(c) dues to departments dealing with supply of electricity	_	-
	(d) dues to departments dealing with telephones	_	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AY 2022-23 Tax paid-Rs.56940/- PAN- CJDPP4962N	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	_	-

C. <u>Personal Detail</u> GPF/CPF/PRAN No.	; -	110063283920	
Gender	<u>:</u> -	F (M/F)	
Date of Birth	:-	16 02 1992 (DD/MM/YYYY)	
Class/Group	; -	B (Gazetted) (A/B/C)	
Cadre	:-	Administrative Cadre, Bihar Legislative Assembly Secretariat (Full Name e.g. B.A.S Bihar Administrative Service,	
		B.S.S.:- Bihar Secretariat Service etc.)	
Home District	;-	Patna	
I hereby declare that the above details are true to the best of my knowledge and belief.			
		Signature:	
Name of Employce: MAHIMA PRABHAKAR			

SECRETARIAT

SECTION OFFICER

BIHAR LEGISLATIVE

ASSEMBLY

Designation:

Department:

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Place: PATNA

Date: 03/02/2023